

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:891

ANSWERED ON:25.07.2003

INCLUSION IN ST LIST

A. VENKATESH NAIK;UMMAREDDY VENKATESWARLU

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government have included many castes under the Schedule Tribes list during 2002-2003;
- (b) if so, the details thereof;
- (c) whether the demand to include several tribes of Karnataka to the list of STs has been pending for a long time;
- (d) if so, the details thereof;
- (e) the present status of the request; and
- (f) the reasons for delay in taking any decision on the matter?

**Answer**

MINISTER OF TRIBAL AFFAIRS ( SHRI JUAL ORAM)

(a) & (b) Yes, Sir. 43 new communities and 66 communities as synonyms to existing Scheduled Tribes have been included in the list of Scheduled Tribes of various States by the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 2003.

(c) to (f) As per approved modalities, out of 54 proposals of Karnataka, five communities namely Medari, Gauriga, Burud, Haranshikari and Siddi (in Uttar Kannadadistrict) only were found eligible for inclusion in the list of Scheduled Tribes of Karnataka, which were included by the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act,2003